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OA No. 350/01513/2015

Dated of order: 07.03.2016

PRESENT:

THE HON'BLE MR. JUSTICE V.C.GUPTA, JUDICIAL MEMBER

THE HON'BLE MS. JAYA DAS GUPTA, ADMINISTRATIVE MEMBER

.....

AMARENDRA KUMAR

V/S

R R C (S.E.RLY)

For the Applicant :Mr.J.R.Das, Counsel
For the Respondents :Mr.B.L.Gangopadhyay, Counsel

ORDER

JUSTICE V.C.GUPTA, JM:

Heard the learned counsel for both sides and perused the records.

2. The grievance of the applicant is that despite successfully completing the process of written test, trade test and verification of documents, the applicant has not been given the opportunity of medical examination. It has been stated that the applicant submitted a representation but there is no response. We find that there is no date on the said representation. There is also no acknowledgement of receipt of such representation.

3. Hence, without commenting upon anything on the merit of the matter, this OA is finally disposed of with direction to the authorities concerned to decide the representation of the applicant at Annexure-A/4 and communicate the result thereof to



the applicant within a period of two months from the date of receipt of a certified copy of this order along with copy of the representation. No costs.

(Jaya Daš Gupta)
Admn. Member

(Justice V.C. Gupta)
Judicial Member

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